

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 333 of 2021

IN THE MATTER OF:

Pankaj Joshi

....Appellant

Vs.

Gangamai Industries & Construction Ltd.

....Respondent

Present:

**For Appellant: Mr. Utsav Mukherjee and Ms. Supriya Majumdar,
Advocates**

For Respondent:

O R D E R
(Virtual Mode)

30.04.2021: Heard Learned Counsel for the Appellant.

Learned Counsel for the Appellant submitted that issues involved in this instant Appeal is the same issue which is raised in Company Appeal (AT) (Ins.) No. 233 of 2021.

List this Appeal be posted along with Company Appeal (AT) (Ins.) No. 233 of 2021 on **25th May, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/bm